

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ROC.NO. 1867/2015-C1

DT:27.02.2017

CIRCULAR

Sub: Public Services – Enhancement of Tom Tom charges for implementation of Civil Court Orders filed in the Subordinate Courts i.e attachment of properties, proclamation of sale and effect general notices by way of "Tom Tom" – Regarding.

- Ref:**
1. High Court Circular in ROC.No.2700/2007-C I, Dt.06-05-2009.
 2. Representation, dt.31-07-2015 of the President and General Secretary, Andhra Pradesh Judicial Class IV Employees State Association, addressed to the High Court.

The Andhra Pradesh Judicial Class IV Employees State Association, Chittoor, represented by its President and General Secretary, has brought to the notice of the High Court that the Field Assistants and Process Servers are attending to implement the Civil Court Orders i.e., attachment of Properties , proclamation of sale and effect the General Notices by way of TOM-TOM (Dandora), the Advocates are paying Batta of Rs.70/- for the same, but in these hard days, no one could come to affect the TOM-TOM with the petty amount of Rs.70/-. Hence, the Association requested the High Court to enhance the Tom Tom charges to Rs.200/-.

The **High Court**, after consideration of the request of the A.P. Judicial Class IV. Employees State Association, has decided **to enhance the "Tom Tom" charges with respect to attachments and sale proclamation in civil cases pertaining to Subordinate Court to Rs.200/- in the place of the existing charges.**

All the Principal District Judges/Unit Heads are, therefore, requested to enhance the Tom Tom charges with respect to attachments and sale proclamation in civil cases pertaining to Subordinate Courts to **Rs.200/- in the place of the existing charges.**

Receipt of this Circular may please be acknowledged.

REGISTRAR (ADMINISTRATION)

To

1. All the Principal District Judges/Unit Heads in the State of Telangana and State of Andhra Pradesh.
2. The Principal Private Secretary to the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad for the state of Telangana and the state of Andhra Pradesh.
3. All the Personal Secretaries to the Hon'ble Judges, High Court of Judicature at Hyderabad.
4. All the Registrars, High Court of Judicature at Hyderabad.
5. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad, **with a request to place the same in the Official Website of the High Court.**
6. The Section Officer, Special Officer's Section, High Court of Judicature at Hyderabad.
7. The President and General Secretary, Class -IV Employees State Association, Chittoor.